

**Updated Panel by adding New Approved Names on the Panel of Experts as Mediator or Conciliator for the F.Y 2018-2019
O/o Regional Director (North-Western Region), Ahmedabad**

S. No.	Name of the Applicant (Shri/Ms.)	Address	Contact No. and e-mail address	Qualification	Companies (Mediation and Conciliation) Rules, 2016 Rule No.	Priority - 1	Priority - 2	Priority - 3	Priority - 4	Eligibility
1	Shri Ramesh W/ramdnl Lalwaney	Residence : G-702, Gokul Galaxy, Thakur Complex, Kandiwali, (East), Mumbai - 400101	9820336106 Email : rwlalwaney@gmail.com	Practising Advocate	4 (f)	Maharashtra	-	-	-	Eligible
2	Shri Nirmeshkant R. Prajapati	Residence : 3, Esperanca, D'Monte Lane, Orlem, S.V. Road, Malad (W), Mumbai- 400064	022-28813320/ 28819240, 9869050562/ 9324154853, Email : nirmeshkantp@hotm all.com	Practising Advocate	4 (f)	Maharashtra	-	-	-	Eligible
3	Shri Mukesh Arora	Residence : 304, 12/1117, Nai Wala, Karol Bagh, New Delhi - 110005	09810015715 (E-mail- ma_2211@rediffmail .com	Practising Company Secretary	4 (g)	Rajasthan	Gujarat	Chattisgarh	Dadra and Nagar Haveli	Eligible
4	Dr. Subhash Purohit	Residence : Tiwari Building Road, Jaipur-302001	094141-32770, 0291- 2791770, 0141- 2361131, Email: subhashpurohit@red iffmail.com	Practising Advocate	4 (f)	Jaipur	Ahmedabad	Jodhpur	-	Eligible
5	Shri Vikas Gupta	Residence: B-8, Parvana Vihar Apartments, Sector-9, Rohini, New Delhi-110085	9910100082, Email- vgupta3012@gmail.c om	Practising Chartered Accountant	4 (g)	Ahmedabad	Surat	Vadodara	-	Eligible
6	Shri Shyam Sunder Khandelwal	Residence : House no.395, sector-14, Faridabad- 121007.	0129-2414942, 9312249637	Practising Chartered Accountant	4 (g)	Faridabad	Gurgaon	Delhi	Noida	Eligible